

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.58/ 2017	-	Admission	241/242	Mathur Ranganathan Raman & Another Vs Vigilomed Pharmaceuticals India Pvt. Ltd. & Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. **ALOK PUROHIT**
+91 8981621588

PETITIONER

Alok Purohit

(Intern of the
Authorised Representative
SRIKANT MOHAN)

The matter is listed today for admission. Registry has raised objections. Representative of PCS for petitioner is present. He has filed one request letter seeking adjournment.

On the request of PCS, the matter is adjourned to 10.08.2017. Meanwhile, PCS is directed to comply the objections.

List it on 10.08.2017 for admission.

[Signature]
MEMBER (J)

[Signature]
MEMBER (T)